

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**I A- No. 189 of 2012 in  
D.F.R. No. 665 of 2012**

**Dated :2<sup>nd</sup> July, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Ind Bharath Power (Madras) Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Sanjay Sen, Ms. Shikha Ohri &  
Ms. Surbhi Sharma**

**ORDER**

**I A- No. 189 of 2012  
(Condone delay Appl.)**

Issue notice to the Respondents returnable on 20.07.2012.

Dasti service is permitted.

Post the matter on **20.07.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**Ts/vs**